

Court Wise Pending

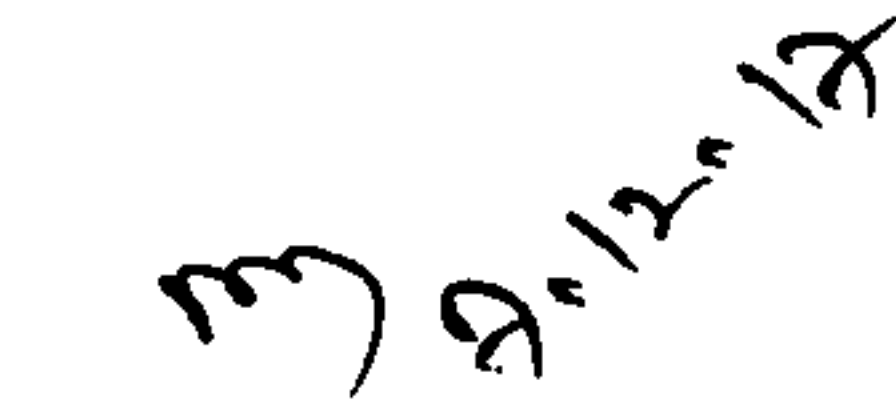
OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.
As on 30.11.2017

Station wise pending case
As on 30.11.2017

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	272	202	0	202	474	811	1030	828	19	387	586
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	333	178	0	178	511	811	1858		19	973	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	134	9	0	9	143	1841		828	406		586
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	29	298	338	636	665	2669			992		
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	1	111	155	266	267	<i>Civil</i>			<i>Criminal</i>		
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	3	104	87	191	194	830			2831		
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	39	128	248	376	415	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	3661			Nos.		
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	19	387	586	973	992						
	TOTAL	830	1417	1414	2831	3661						

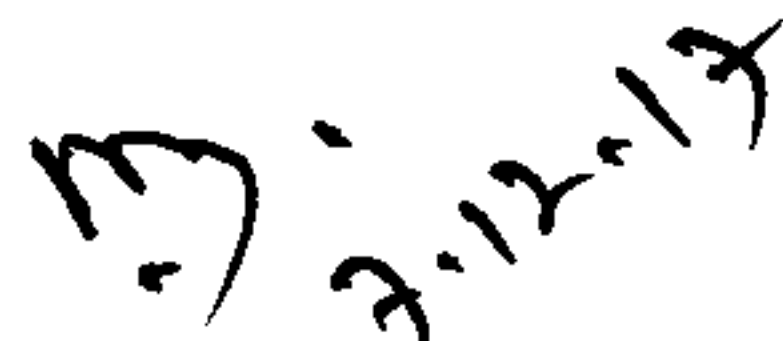
NAME OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases												Total of (a) to (l) of Col. No.7
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before		New Institution	By Restoration	By remand	By transfer	Otherwise			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)		(a)	(b)	(c)	(d)	(e)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
1	2												3	4					5	6	7												8
14. Guardianship Cases	7	2																												9			
15. Misc (Probate) Cases																																	
16. Title (Probate) Suits																																	
17. Title (Matrimonial) Suits	10	1	1														3													12			
18. Appointment of Receiver/Guardian																																	
19. Other Family Court matters																																	
20. Reference under LA Act	15	65	21	3	7								111	1			1		2	113			5	5	1	1				12			
21. Reference under ID Act																																	
22. Interlocutory matter under ID Act																																	
23. Wakf matters																																	
24. Departmental Enquiry																																	
25. Arbitration (Execution) matters	6												6						6	6													
26. Other contested Civil Cases not covered above	35	31	9	2									77	6					6	83		2	1							3			
SUB-TOTAL (A)	315	306	104	68	19	3		1	1		1	7	825	61	6		14	1	82	907	11	8	9	4	2					34			

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency										
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before			(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before											
	9												10	11	12												13										
14. Guardianship Cases																									7	2											9
15. Misc (Probate) Cases																																					
16. Title (Probate) Suits																																					
17. Title (Matrimonial) Suits	3												3	3	15	1	1																				17
18. Appointment of Receiver/Guardian																																					
19. Other Family Court matters																																					
20. Reference under LA Act	1		1										2	14	16	60	15	2	6																		99
21. Reference under ID Act																																					
22. Interlocutory matter under ID Act																																					
23. Wakf matters																																					
24. Departmental Enquiry																																					
25. Arbitration (Execution) matters															6																						6
26. Other contested Civil Cases not covered above	9	1											10	13	32	28	8	2																			70
SUB-TOTAL (B)	33	8	1	1									43	77	349	291	96	63	17	3		1	1		1	8	830										


 District and Sessions Judge
 Gomati Judicial District, Udaipur.

NAME OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases												Total of (a) to (l) of Col. No.7
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before		New Institution	By Restoration	By remand	By transfer	Otherwise			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)		(a)	(b)	(c)	(d)	(e)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
1	2												3	4					5	6	7												8
40. Enquiry held as per order of the Hon'ble SC/HC																																	
41. Orders on Final Reports													3				1	4	4	4											4		
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																																	
43. Cases settled through mediation																																	
44. Bail Applications u/s. 438 & 439 of Cr.P.C													3			1		4	4	3										3			
45. Other Bail Application													11			22	21	54	54	32										32			
46. Other Misc. Cases not covered above	6	10		1	1	1							19	7		5		12	31														
47. Other CrI. Cases not covered above	10	2									2		14	9		5		14	28	2										2			
48. Casess tried by the Juvenile Justice Board	6						1			1			8	1		4		5	13	3										3			
SUB-TOTAL (C)	1795	615	153	73	32	45	30	14	8	10	3	286	3064	213	1	414	22	650	3714	81	15	9	3	1			1	1	111				

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports																											
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	1																										
45. Other Bail Application	22																										
46. Other Misc. Cases not covered above	8				1																						
47. Other Crl. Cases not covered above	6																										
48. Casess tried by the Juvenile Justice Board																											
SUB-TOTAL (D)	714	38	7	6	1	2			1			3	772	883	1639	562	143	67	30	45	30	14	7	9	3	282	2831


 District & Sessions Judge
 Gomati Judicial District, Udaipur.